## NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

CA NO. 13/2016 & CA NO.13/2017 IN CP NO. 128(ND)/2015 RT No.12/2016

M/s JST Transformateurs SAS

...Petitioner

Versus.

M/s JST Stesalit Transformers Pvt. Ltd. & Ors.

...Respondents

Present:- Mr.Rohan Mittal Advocate for petitioner.

Mr. Akshay Bhan, Sr. Advocate with Mr. Puneet Singh Bindra,

Mr.Saurabh Dalal, Advocate for respondents No. 2 & 3.

There was a written request on behalf of the petitioner that learned counsel for the petitioner had to leave for abroad where some of his relative was to be operated upon. In the interest of justice, the matter is adjourned for arguments to 16.03.2017.

- SD-

(Justice R.P. Nagrath)

-SD -

(Deepa Krishan) Member (Technical)

March 02, 2017